



भारतीय रिज़र्व बैंक / Reserve Bank of India
संपदा विभाग / Estate Department
गुवाहाटी / Guwahati

**Installation of Automatic Sprinkler System for Two-Wheeler Parking Area
in Bank's Main Office Premises, Reserve Bank of India, Guwahati**

Quotation Notice

Reserve Bank of India, Guwahati invites sealed quotations for the above-mentioned work. The quotation documents can be downloaded/ viewed from **12:00 Hours on October 31, 2024** from RBI website at www.rbi.org.in. The estimated cost of the work is **₹3.71 Lakh**.

2. Your sealed quotation, duly filled-in and signed should be addressed to "THE REGIONAL DIRECTOR, Reserve Bank of India, Estate Department, Guwahati" and super scribed for "Installation of Automatic Sprinkler System for Two-Wheeler Parking Area in Bank's Main Office Premises, Reserve Bank of India, Guwahati". You may also send your quotation though email to estateguwahati@rbi.org.in in password protected format only. In such case, a separate email will be sent to you for opening the quotation after the closure of bid-submission date & time.

3. The last date for submission of quotation is **November 07, 2024 up-to 14:00 Hours**. Quotation submitted after the stipulated date and time will not be accepted. Please note that the rates quoted by you should be inclusive of GST and any other applicable taxes & charges.

4. You are advised to submit the quotation in the attached format only. Quotations submitted in any other format will not be accepted by the Bank.

5. Any amendment(s) / corrigendum / clarifications with respect to this quotation shall be uploaded on the website only.

6. Bank reserves the right to accept or reject any or all the quotations, either in whole or in part, without assigning any reasons for doing so.

**Regional Director
Reserve Bank of India
North Eastern States**



Reserve Bank of India/ भारतीय रिज़र्व बैंक
Estate Department / संपदा विभाग
Guwahati / गुवाहाटी

Quotation for

***Installation of Automatic Sprinkler System for Two-Wheeler Parking Area in
Bank's Main Office Premises, Reserve Bank of India, Guwahati***

Name of the Vendor/ Firm: _____

Address: _____

e-mail ID: _____

Phone no: _____

Last Date of Submission: November 07, 2024 till 02:00 PM

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General Instructions and Terms & Conditions to the Contractor

1. Sealed quotations are invited for the work “Sprinkler System for Two Wheeler Parking Area in Bank’s Main Office Premises, Reserve Bank of India, Guwahati”. The **estimated cost** of the work is **₹3.71 Lakh. Only vendors having previous experience of installing automatic sprinkler systems need to apply for this work.**
2. In view of the above, you are advised to submit your quotation by signing each page of this document and duly filled & sealed and should be addressed to “THE REGIONAL DIRECTOR, Reserve Bank of India, Estate Department, Guwahati” and super scribed for “Installation of Automatic Sprinkler System for Two-Wheeler Parking Area in Bank’s Main Office Premises, Reserve Bank of India, Guwahati”. You may also send your quotation though email to estateguwahati@rbi.org.in in **password protected format only**. In such case, a separate email will be sent to you for asking the password for opening the quotation after the closure of bid-submission date & time.
3. The **last date for submission** of the quotation is **November 07, 2024 up-to 02:00 PM**. Quotations received after the stipulated date and time will not be accepted by the Bank. **Please note that the rate / amount quoted by you should be inclusive of GST and any other applicable taxes & charges.** The quotations will be opened on the same day from 03.00 P.M. at Bank Main office Building in the presence of tenderers or their authorised representatives, who choose to remain present.
4. The quotations shall remain open to acceptance by the Bank for a period of three months from the date of opening the quotation which period may be extended by mutual agreement and the bidder shall not cancel or withdraw the tender during this period.
5. The tenderer must use only the forms issued by the Employer to fill in the rates. The quotation form must be filled in English and all the entries must be made by hand and written in ink.
6. Rates/amounts should be quoted both in figures and words in columns specified. All erasures and alterations made while filling the quotation form must be attested by initials of the tenderer. Overwriting of figures is not permitted; failure to comply with either of these conditions will render the quotation void at the Bank's opinion.



No advice of any change in rate or conditions after the opening of the quotation will be entertained.

7. The Reserve Bank of India does not bind itself to accept the lowest or any tender and reserves to itself the right to accept or reject any or all the tenders, either in whole or in part, without assigning any reasons for doing so. The Bank also reserves the right to divide the order between two or more quotations and the contractors shall carry out even the part orders for various items. No variation in rates shall be allowed on this account under any circumstances.

8. The contractor should quote the rate inclusive of 18 % GST or any other applicable taxes & charges. No claim in respect of any increase in quoted rates on account of imposition/ changes in slab of sales tax, excise duty, octroi or other tax, duty or levy or any other reason, what so ever it may not be entertained by the Bank.

9. Time shall be considered as the essence of the contract and the successful tenderer shall carry out the entire work within a period of **30 calendar days** from the date of letter of award of work from the Bank. The work shall throughout the stipulated period of the contract be proceeded with all due diligence and if the contractor fails to complete the work within the specified period he shall be liable to pay compensation to the Bank at the rate of **Rs. 133/- (Rupees One Hundred and Thirty-three only)** per day subject to maximum of 10% of accepted contract value for the period during which the said works shall so remain incomplete and the Bank, on its own discretion, may deduct such liquidated damages from any moneys due to the contractor if the reasons for delay are not found acceptable to the Bank.

10. Defects Liability Period will be **12 months** after the virtual completion of the works. Defects arising in opinion of the Bank's Engineer/Architect from materials or workmanship not in accordance with the contract, shall upon the directions in writing of the Bank's Engineer, and within such reasonable time as shall be specified therein, be amended and made good by the Contractor, at his own cost. In case of default, Bank may employ and pay other persons to amend and make good such defects or faults, and all damages, loss and expenses consequent thereon or incidental there to shall be made good and borne recoverable from him by the Bank.

11. Retention Money: NA



12. Insurance:

The successful tenderer shall take contractors all risk policy" for the contract value and workmen compensation policy for the workers engaged in the work. The contractor shall indemnify the Bank for any loss or damage that occurs to persons or building or third party while executing the work. Third party liability in contractors all risk policy shall be minimum Rs. 2 lakhs per person for any one accident or occurrence and 5 Lakh in respect of damage to property for any one accident or occurrence.

The insurance policies shall be taken in the joint names of the Bank and the contractors and "RESERVE BANK OF INDIA" name shall be the first name in the policies. The cost of the policies and keeping them valid throughout the execution of work shall be considered in the rates quoted while quoting. No payments shall be made to the contractor and no work shall be allowed without valid insurance policies.

13. All bidders are advised to visit the site before quoting the rate.

14. After awarding the work, you will be required to submit an Agreement on ₹1000/- stamp paper before commencement of work, duly signed by you in accordance with Bank's Terms & conditions and as per the format provided by the Bank.

15. After completion of the job, the successful bidder shall submit a warranty valid for a period of 01(year) from the date of commissioning of the Sprinkler System against manufacturing defects.

16. Payment terms: Full payment shall be made within 30 days after successful completion of the job. **No request for advance payment or part payment shall be entertained by the Bank.**

I/We hereby declare that I/We have read and understood the above instructions for the guidance and the same will remain binding upon me/us in case the work is entrusted to me/us.

Place:

Signature of the contractor with seal:

Date:

Name of the Vendor/ Firm:



Bill of Quantity to be Quoted by the Bidder

Item no.	Description of Items	Quantity	Unit	Rate (₹)	Amount (₹)
1.	MS Black steel pipe Class C (Heavy) grade 80NB dia. along with required Pipe fittings as per IS: 1239/3589 of Nezone make or approved equivalent.	78	Mtr		
2.	MS Black steel pipe Class C (Heavy) grade 40NB dia. along with required Pipe fittings as per IS: 1239/3589 of Nezone make or approved equivalent.	72	Mtr		
3.	Control Valve S S Plate of PN 1.6 including nuts, bolts and gasket. ISI Marked of Zoloto make or approved equivalent.	3	Nos		
4.	Non Return Valve of Size: 80 mm including nuts, bolts, gasket. ISI marked 80mm of Zoloto make or approved equivalent.	1	Nos		
5.	Downward Pendant Type & Horizontal Parabolic pattern discharge sprinkler Head of HD / TYCHO make or approved equivalent.	30	Nos		
6.	M.S. Wall Clamps & Supports and other necessary support structure required for the sprinkler Pipe Line.	1	In Total		
7.	Terrace Booster Pump, Capacity- 5 HP, 180 LPM of Lubi make or approved equivalent.	1	Nos		
8.	Pump Panel for Terrace Booster Pump of Havells make or approved equivalent.	1	Nos		
9.	Pressure Switch of Danfoss make or approved equivalent.	1	Nos		
10.	Dial type pressure gauge 100 mm 0-15Kg /cm2 with isolation cock of Airtech make or approved equivalent.	2	Nos		
11.	Test Valve/ Inlet Valve 25 mm of Zoloto make or approved equivalent.	1	Nos		
12.	Testing & Commissioning Charges for Complete system.	1	Nos		
Total Amount for Fire Fighting Sprinkler System					
Local freight Charges for Materials to Site					
Basic Total Amount for Fire Fighting Sprinkler System (in Rupees)					
TOTAL (in words): Rupees					
.....only					

❖ **All quoted rate / amount must be inclusive of GST and any other applicable taxes & charges.**

Place:

Signature of the contractor with seal:

Date:

Name of the Vendor/ Firm: